

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO.198/2023(WZ)

Narayan Shivaji Gund

.... Applicant

Versus

MPCB & Ors

.... Respondents

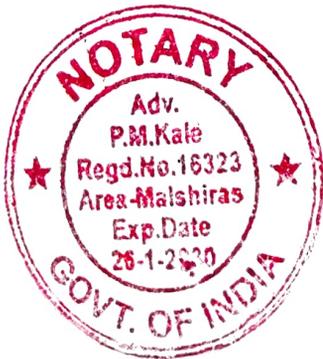
**Affidavit on behalf of the Maharashtra Pollution Control Board in
Compliance of the Order dated 10/9/2025 passed by this Hon'ble
NGT.**

I, Nikhil Jalindar More, aged about 35 years, occupation – Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Solapur having office 4/B, Bali Block, Civil Lines, Opp. Government Milk Scheme, Saat Rasta, Solapur – 413 003, do hereby state on solemn affirmation as under :-

1. I am filing this Affidavit in compliance of the Order dated 10/9/2025 passed by this Hon'ble NGT, wherein, the Hon'ble NGT directed ICT shall submit its final report within 6 weeks positively.

Amu
26.2.2026

26 FEB 2026



2. I say and submit that ICT vide e-mail dated 25/2/2026 forwarded a Short Report dated 25/2/2026 regarding (Phase-II, During-Season Inspection)- Study of Environmental Damage and Adequacy of Pollution Control Equipment for M/s.Jakraya Sugar Ltd., Tal : Mohol, Dist: Solapur and informed that the tentative completion of report is expected in 30-45 days. A copy of the e-mail dtd.25/02/2026 along with the Short Report dated 25/2/2026 submitted by ICT is enclosed herewith and marked as an Annexure-'I'.

3. Hence this Affidavit.

Solemnly affirmed on this 26..... day of Feb....., 2026 at Solapur.

[Signature]

I know the affiant
Abhijit Sunderlal
Lohiya
Chandrapur

For and on behalf of Maharashtra.
Pollution Control Board i.e.
Respondent No. 1.

[Signature]

(Nikhil More)
Sub-Regional Officer,
Solapur

ADVOCATE

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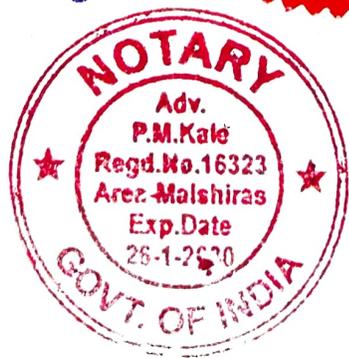
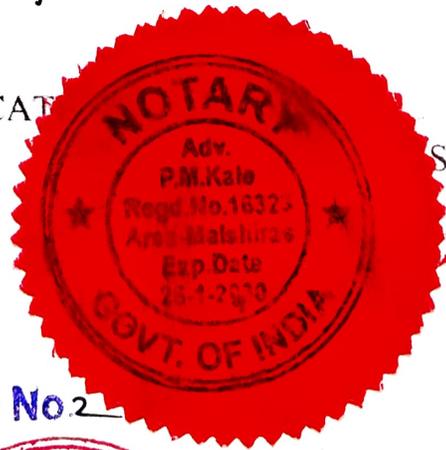
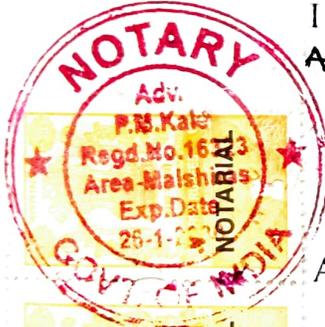
Solemnly affirmed before me by
Shri./Smt. Nikhil Jalinder More age 35 P/o - Saad
Rasta
Solapur
Who is Identified by Shri./Smt.....
Abhijit Sunderlal Lohiya
P/o - Chandrapur
Dist - Chandrapur
Whom I personally know
Date:- 26/2/2026

[Signature]
26.2.2026

Adv P M Kale

Noted & Registered

26.2.2026
FEB 2026



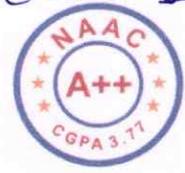


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Annexure - I

INSTITUTE OF CHEMICAL TECHNOLOGY

रसायन तंत्रज्ञान संस्था



Deemed to be University under Section-3 of UGC Act 1956

Elite Status & Centre of Excellence - Government of Maharashtra

Category I Deemed to be University (MHRD/UGC)

National Rank 1 in Atal Innovation Ranking (ARIIA), by MHRD, Category : Govt Aided Universities (2020)

ICT/PSE/DVP/881

Date: 25/02/2026

To,

The Member Secretary,
Maharashtra Pollution Control Board,
Kalpataru Point, 2nd-4th Floor, Opp. Cine Planet Cinema,
Near Sion Circle, Sion (E), Mumbai - 400 022.

Subject: Submission of Short Report (Phase-II, During-Season Inspection)- Study of Environmental Damage and Adequacy of Pollution Control Equipment for M/s Jakraya Sugar Ltd., Tal. Mohol, Dist. Solapur

Reference:

1. MPCB Work Order No. BO/JD(APC)/TB/B-0288 dated 06.08.2024
2. Order of Hon'ble NGT in OA No. 198/2023
3. ICT Revised Proposal dated 11.07.2024

Respected Sir,

With reference to the above-mentioned work order issued by the Maharashtra Pollution Control Board, the Institute of Chemical Technology (ICT), Mumbai hereby submits the Interim Progress Report for the assignment titled: "Study of Environmental Damage and Adequacy of Pollution Control Equipment for M/s Jakraya Sugar Ltd., Gut No. 61/1/A, A/p Watwate, Tal. Mohol, Dist. Solapur."

As per the approved scope of work, the assessment is to be conducted during both operational (season) and non-operational (off-season) periods of the sugar factory. The present submission pertains to Phase-II (during-season inspection) activities undertaken to date.

ICT team conducted site visits to the facility on 20 December 2025 and 17 January 2026. Environmental field investigations were undertaken, including collection of water, soil, and ambient air samples from the premises and surrounding areas. The collected samples are presently under laboratory analysis.

This report summarizes the field activities completed so far and the ongoing analytical work. Subsequent stages will include interpretation of results, pollution load assessment, and evaluation of pollution control systems, compliance analysis, and preparation of the comprehensive final report as per MPCB guidelines.

Yours sincerely,

Dr. Dipak V. Pinjari
Principal Investigator

**Enclosure: Work Progress Report (Phase-II)****ICT MUMBAI**

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email : vc@ictmumbai.edu.in
GSTIN : 27AAAT14951J1ZG

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Mouza-Somantpuri, Bhubaneswar- 751 003
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ICT MARATHWADA, JALNA

M/s Beej Sheetal Innovations Centre Private Limited,
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Aurangabad Road, Jalna- 431 203
email : director@marj.ictmumbai.edu.in
GSTIN : 27AAAT14951J1ZG

Work Progress Report

1. Background

Pursuant to the directions of the Hon'ble National Green Tribunal and the work order issued by MPCB, ICT is conducting an independent technical study to evaluate environmental damage and adequacy of pollution control equipment at M/s Jakraya Sugar Ltd., Solapur District.

The study covers air, water, soil, noise, ecological, and human health impacts, pollution load assessment, performance evaluation of pollution control systems, water budget analysis, solid waste management, and compliance verification.

As specified in the work order, the assessment is to be carried out during both:

- Phase-I: Off-season (non-operational period)- Work Completed - Report submitted.
- Phase-II: During-season (operational period)

The present report summarizes activities undertaken under **Phase-II** to date.

2. Work completed to date

2.1 Site visits and field reconnaissance

ICT team conducted site inspections on:

- 20 December 2025
- 17 January 2026

The field team carried out environmental reconnaissance of the premises and surrounding areas, including identification of potential pollution sources, waste handling areas, storage facilities, and environmental receptors.

2.2 Environmental sampling

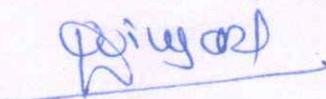
Environmental samples were collected from representative locations within and around the facility in accordance with standard environmental monitoring protocols.

The following samples were obtained:

- Surface and/or groundwater samples (as applicable)
- Soil samples from potentially impacted areas
- Ambient air samples

Sampling locations were selected to capture potential impacts from industrial operations, effluent discharge pathways, waste storage areas, and nearby environmental receptors.

All samples were transported under controlled conditions to accredited laboratories for analysis.





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Date: 25/02/2026

2.3 Laboratory analysis (Ongoing)

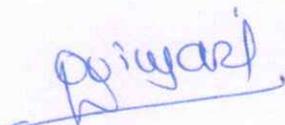
The collected samples are currently undergoing detailed laboratory analysis for relevant physicochemical and pollutant parameters as per applicable environmental standards and guidelines.

Analytical results will be used for:

- Assessment of environmental quality
- Identification of contamination, if any
- Evaluation of pollution load
- Comparison with regulatory standards
- Basis for impact assessment and recommendations

3. Observations during inspection

- Existing infrastructure for pollution control systems, waste handling, and environmental management was visually inspected.
- Tentative completion of report is expected in 30-45 days.



Dr. Dipak V. Pinjari
Principal Investigator

